

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC Mode (Hybrid))

ITEM No.04
C.P. (IB) No.20/BB/2023

IN THE MATTER OF:

M/s. PDB Venture Private limited ... Petitioner
Vs.
M/s. Arisu Retail Private Limited ... Respondent

Order under Section 7 of I & B Code, 2016

Order delivered on 25.06.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Aarant Sarangi
For the Respondent : Shri C.K.Nanda Kumar, Senior Counsel
Shri Ram Kumar

ORDER

1. Heard the Learned Counsel for the Petitioner and Ld. Senior Counsel for the Respondent.
2. Part-Heard the submissions of the Learned Senior Counsel appearing for the Respondent.
3. List the case for further submissions on **26.07.2024**.
4. The Learned Senior Counsel for the Respondent is directed to file the judicial precedents on which they relied upon within a period of two weeks by serving the copy on the otherside.

Sd/-
(MANOJ KUMAR DUBEY)
MEMBER (TECHNICAL)

Sd/-
(K. BISWAL)
MEMBER (JUDICIAL)